

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 525/2022**

**IN THE MATTER OF:**

LAXMI

.... APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE &  
OTHERS

.... RESPONDENTS

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**FILED BY**

**Date:- .02.2024**

**Place: New Delhi**

**JYOTI MENDIRATTA**

**Advocate**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 525/2022****IN THE MATTER OF:**

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**STATUS REPORT ON BEHALF OF THE DEPUTY CONSERVATOR  
OF FORESTS, SOUTH FOREST DIVISION, DEPARTMENT OF  
FORESTS AND WILDLIFE, GOVERNMENT OF NATIONAL  
CAPITAL TERRITORY OF DELHI.****MOST RESPECTFULLY SHOWETH:**

1. That the abovementioned application which is filed by the Plaintiffs is pending adjudication before this Hon'ble Court and same is fixed for 14.02.2024.
2. This status report is in continuation of previous status report dated 09.05.2023. The present Status Report is submitted to outline the actions taken by the Department in accordance with the Ld. Tribunal order dated 08.01.2024 in the present application. The purpose of

producing the relevant record and assisting this Ld. Tribunal in just and proper adjudication of the questions involved in the case.

3. That in compliance with the above-mentioned direction dated 05.10.2023, the Deputy Conservator of Forest (South) requested the Revenue Department to depute staff on 08.02.2024 at 10 am for the joint inspection on ground at Hanslok Ashram, Bhatti village in terms of order passed in this matter.

A copy of the letter by the Deputy Conservator of Forest (South) to Revenue Department dated 06.02.2024 is annexed herewith as **Annexure-1.**

4. That thereafter, the Deputy Conservator of Forest (South) issued direction to his staff to conduct a comprehensive site inspection in collaboration with the Revenue Department. The inspection transpired on 08.02.2024, with the presence of Revenue Department staff, alongside with the staff of Forest Department. During the inspection, it was found that the Demarcation on the ground has been completed by the Revenue Department and Forest Khasra no. 963 Min, 969 Min, 730 Min, 954 Min, 954 Min are under the possession of Forest Department, GNCTD.

A copy of inspection report of the staff of Forest Department is annexed herewith as **Annexure- 2**.

5. That the current status of the land in questions is read as below:

**Table showing the details of the land in question is as under:**

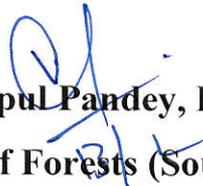
S. No	Khasra Nos.	Notified under Notification	Village	Total Area (Bigha-Biswa)	Notified Area (Bigha-Biswa)	Encroachment Status	Remarks
1.	848	1996	Bhatti	6-11	6-11	The Hon'ble High Court of Delhi vide order dated 16.10.2018, has granted stay in the land in question in the matter titled as " <i>Anant Raj Ltd versus GNCTD &amp; others, WP(C) no. 10505/2018</i> ".	Demarcation exercise is completed on ground by Revenue Department
2.	963 Min	1994	Bhatti	12-16	2-8	The area is under the possession of Forest Department. Picture depicting the same is annexed as <b>Annexure 3</b> .	-do-
3.	969 Min	1996	Bhatti	2-13	1-11	Encroachment has been successfully cleared from the area, which is now	-do-

						under the possession of the Forest Department. A signboard by the Forest Department has been installed along with the placement of the wire fencing. Pictures depicting the same are annexed as <b>Annexure-4.</b>	
4.	725	1996	Bhatti	19-11	19-11	The Hon'ble High Court of Delhi vide order dated 13.12.2021 granted stay in land in question in the matter titled as " <i>Arun Kumar Jain versus Dy. Conservator of Forest (South), CS (OS). No. 658/2021</i> ".	-do-
5.	729	1994	Bhatti	4-4	4-4	-do-	-do-
6.	730 Min	1996	Bhatti	5-17	0-2	The area is under the possession of	-do-

						Forest Department.	
7.	954 Min	1996	Bhatti	16-16	8-8	Encroachment has been successfully cleared from the area, which is now under the possession of the Forest Department. A signboard by the Forest Department has been installed, along with the placement of poles. Pictures depicting the same are annexed as <b>Annexure '5</b> .	-do-
8.	961 Min	1996	Bhatti	15-7	7-13	Encroachment has been successfully cleared from the area, which is now under the possession of the Forest Department. A signboard by the Forest Department has been installed, along with the placement of poles	-do-

						and the completion of wire fencing. Pictures depicting the same are annexed as <b>Annexure-6</b>	
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6. It is humbly submitted that the Dy. Conservator of Forests (South) has the highest respect and regard for the orders of this Hon'ble Court. The present reply and its annexures are being placed before this Hon'ble Court for its consideration and further directions, if any.

  
(Vipul Pandey, IFS)

Dy. Conservator of Forests (South)

Date: .02.2024

Place: New Delhi



**MOST URGENT**  
**COURT MATTER**

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI**  
**OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS**  
**SOUTH FOREST DIVISION**  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD, NEW DELHI – 110044

F. No. 57/DCF(S)/Legal/22-23/14337-40

Dated: 06.02.2024

To,

- 1. District Magistrate,**  
Revenue Department: District South Govt. NCT of Delhi.  
M.B. Road, Saket, New Delhi- 110068.
- 2. Sub Divisional Magistrate (Saket),**  
Revenue Department: District South Govt. NCT of Delhi.  
M.B. Road, Saket, New Delhi- 110068.

**Sub: Request to depute one staff on 08.02.2024 at 10 am for the joint inspection on ground at Hanslok Ashram, Bhatti village in terms of order passed by Hon'ble National Green Tribunal, in the matter of 'Laxmi vs. Ministry of Environment, Forests & Climate Change & Others, OA. NO. 525/2022'.**

Sir/Ma'am,

As you are aware that an application was filed before Hon'ble National Green Tribunal in the matter of 'Laxmi vs. Ministry of Environment, Forests & Climate Change & Others, OA NO. 525/2022' wherein the Hon'ble National Green Tribunal vide order dated 08.01.2024, in open court, directed to produce the relevant records. The relevant portion of the order reads as under:

*"Mr. Radhey Shyam Meena, Sub Divisional Magistrate, Saket seeks time to file copies of the relevant documents..."*

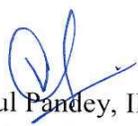
*In view of the facts and circumstance of the case, we also consider personal appearance of Mr. Radhey Shyam Meena, Sub Divisional Magistrate, Saket and*

*Mr. Mandeep Mittal, DCF South (Physically or through VC) on the next date of hearing to be essential for producing the relevant record and assisting this Tribunal in just and proper adjudication of the questions involved in the case. Accordingly they are directed to remain present before this Tribunal on that date with the relevant record.....”*

In compliance with the directions of the Hon'ble National Green Tribunal, the undersigned, is requesting to depute a staff for the joint inspection on ground at Hanslok Ashram in Bhatti village on 08.02.2024, at 10 A.M.

May kindly coordinate the joint inspection by contacting the below-mentioned staff:

1. Bakshinder Pal, Range Officer of South Forest Division, contract no. +91-7087501591
2. Tajuddin, Deputy Range Officer (AB), Contact no. +91-9718155798.

  
Vipul Pandey, IFS  
**(Dy. Conservator of Forest)**  
**(South Forest Division)**

**Copy to:**

1. The Conservator of Forests, Department of Forests and Wildlife, GNCTD, 2<sup>nd</sup> Floor, A — Block, Vikas Bhawan, I.P. Estate, New Delhi-110002, (for kind information).
2. The Deputy Conservator of Forests (P&M), Department of Forests and Wildlife, GNCTD, 2<sup>nd</sup> Floor, A —Block, Vikas Bhawan, I.P. Estate, New Delhi-110002, (for kind information).

  
Vipul Pandey, IFS  
**Dy. Conservator of Forest**  
**(South Forest Division)**

श्रीवा जी,

उपरोक्त अधिकारी  
गुगलकावत  
विल्ली - 110044

08/02/24

विषय: खसरा नं. 954, 963, 969, 961, 730 कि विपरीत प्रस्तुत है।

महोदय,

नमि विरु खसरे जी वन विभाग के अधीन है।

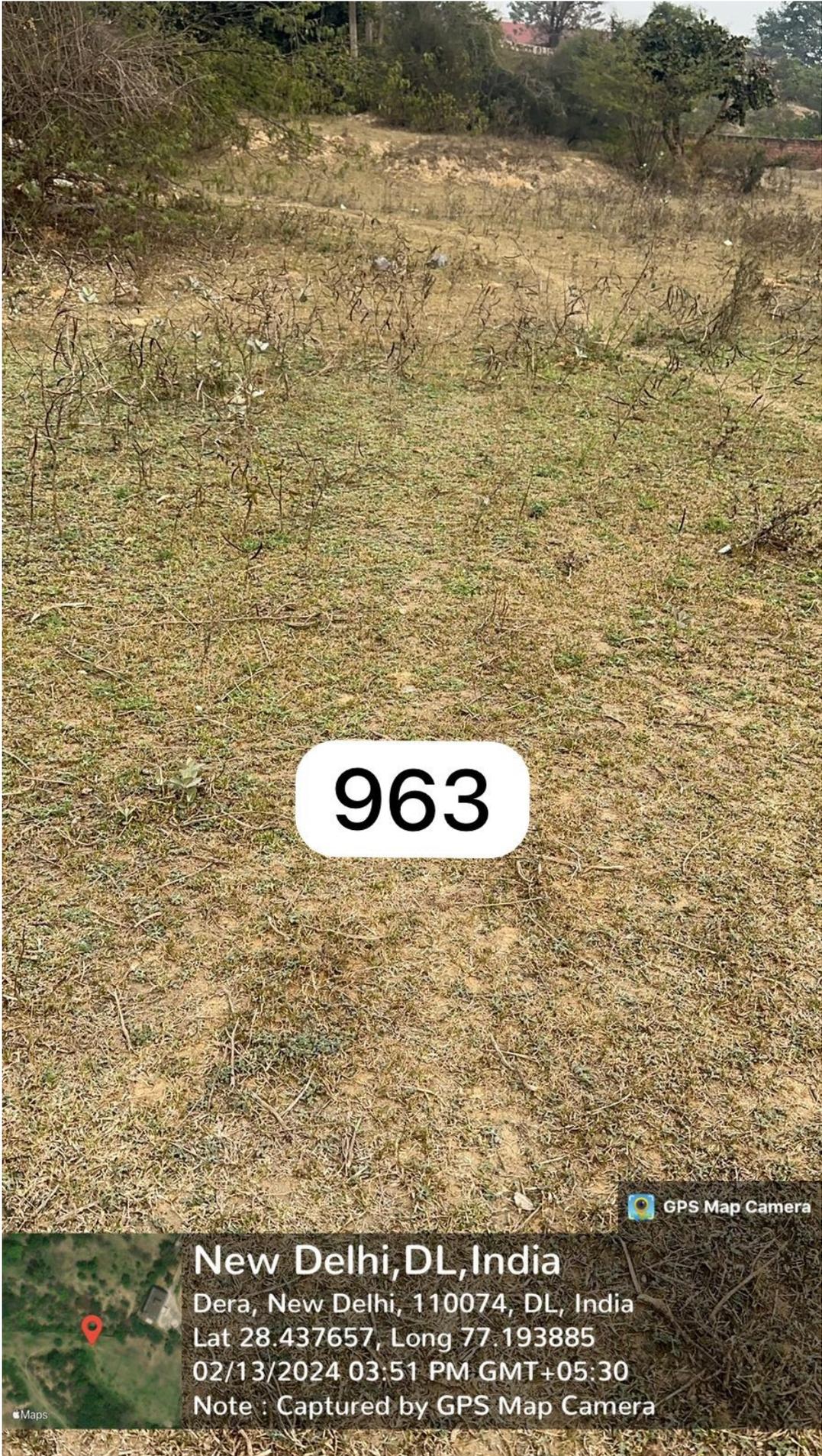
- 1) 954 -> यह खसरा वन विभाग के अधीन है, जहाँ Sign board लगा हुआ है।
- 2) 963 -> यह खसरा वन विभाग के अधीन है।
- 3) 969 -> यह खसरा वन विभाग के अधीन है, जहाँ हमने wire fencing और Sign board लगाए हुए हैं।
- 4) 961 -> यह खसरा वन विभाग के अधीन है जहाँ हमने wire fencing और Sign board लगाए हुए हैं।
- 5) 730 -> यह खसरा वन विभाग के अधीन है।

आपका

*[Signature]*  
08/02/24

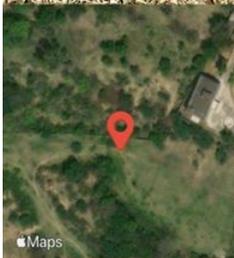
*[Signature]*  
10/02/2024

*[Signature]*  
Sahdeo Singh  
Laxmi Singh



963

GPS Map Camera



New Delhi, DL, India

Dera, New Delhi, 110074, DL, India

Lat 28.437657, Long 77.193885

02/13/2024 03:51 PM GMT+05:30

Note : Captured by GPS Map Camera

Maps





## सूचना

सर्व साधारण को सूचित किया जाता है कि यह भूमि उपवन संरक्षक (दक्षिणी प्रभाग) के अधीन है इस भूमि पर अतिक्रमण या मलबा डालना दण्डनीय अपराध है यदि कोई व्यक्ति अतिक्रमण करते हुये या मलबा डालते हुये पाया जाता है तो उसके विरुद्ध सख्त से सख्त कानूनी कार्यवाही की जायेगी।

GENERAL PUBLIC IS HEARBY INFORMED THAT THIS LAND IS UNDER THE CONTROL OF DEPUTY CONSERVATOR OF FOREST SOUTH FOREST DIVISION ANY KIND OF ENCROACHMENT ON THIS RIDGE LAND & DUMPING OF MALBA IS A PUNISHABLE OFFENCE TRESPASSERS SHELL BE PROSECUTED UNDER LAW.

BY ORDER  
D. C. F. (SOUTH)  
NEAR SHOOTING RANG, TUGHLAKABAD, NEW DELHI-110044

GPS Map Camera



New Delhi, DL, India

Dera, New Delhi, 110074, DL, India

Lat 28.436628, Long 77.196079

01/08/2024 11:46 AM GMT+05:30

Note : Captured by GPS Map Camera



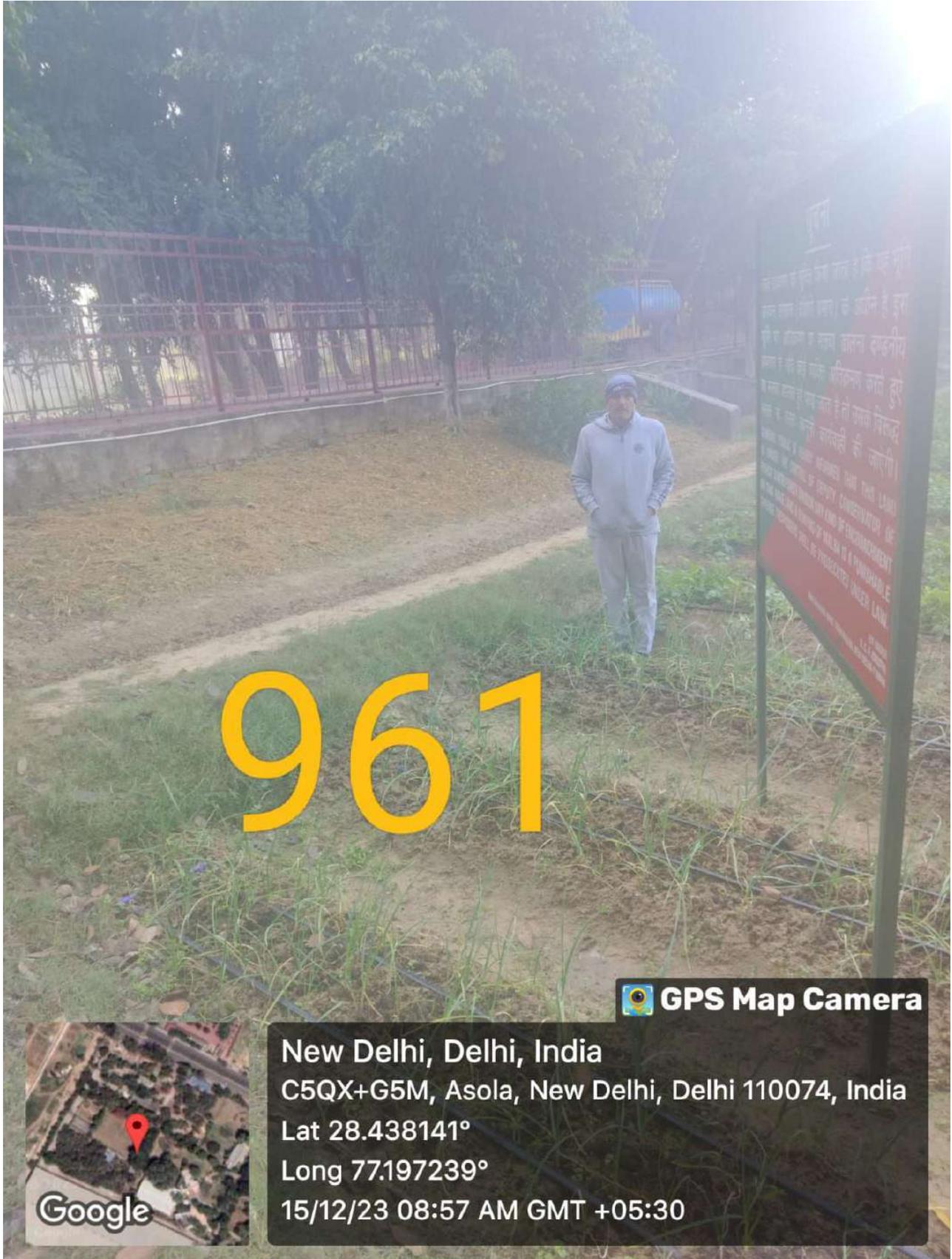
969

GPS Map Camera



New Delhi, DL, India  
Dera, New Delhi, 110074, DL, India  
Lat 28.436702, Long 77.195898  
02/13/2024 03:35 PM GMT+05:30  
Note : Captured by GPS Map Camera





961

 **GPS Map Camera**



New Delhi, Delhi, India  
C5QX+G5M, Asola, New Delhi, Delhi 110074, India  
Lat 28.438141°  
Long 77.197239°  
15/12/23 08:57 AM GMT +05:30



961

GPS Map Camera



New Delhi, DL, India

Dera, New Delhi, 110074, DL, India

Lat 28.437955, Long 77.196862

02/13/2024 03:29 PM GMT+05:30

Note : Captured by GPS Map Camera

